GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO. 4126 TO BE ANSWERED ON 24^{TH} MARCH, 2023

INDIGENOUS MEDICINES

4126. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR: DR. SANGHMITRA MAURYA: SHRI SANJAY JADHAV:

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of indigenous medicines whose approval is pending with the Government during the last three years and the current year;
- (b) whether applications for approval for many medicines are pending with the Government since a long time and a very few medicines have been approved; and
- (c) if so, the details thereof along with the list of AYUSH medicines approved, rejected and pending for approval during the last three years?

ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

(a) to (c) As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government. Rule 158-B in the Drugs and Cosmetics Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Ayurvedic, Siddha, Unani medicines and Rule 85 (A to I) in the Drugs and Cosmetics Rules, 1945 provides the regulatory guidelines for issue of license to manufacture Homoeopathy medicines. It is mandatory for the manufacturers to adhere to the prescribed requirements for licensing of manufacturing units & medicines including proof of safety & effectiveness, compliance with the Good Manufacturing Practices (GMP) as per Schedule T &

Schedule M-I of Drugs and Cosmetics Rules, 1945 and quality standards of drugs given in the respective pharmacopoeia.

Ministry of Ayush has set up a Interdisciplinary Technical Review Committee (ITRC) for the examination of the applications/ claims on patent & proprietary (Ayurveda, Siddha, Unani & Homoeopathy) ASU&H medicines/classical ASU&H medicines with new indication or Repurposing of licensed P&P, ASU&H medicines for Covid-19 and label claim for Covid-19. The details of total number of applications/claims received, Applications / claims were not put before the ITRC as no detailed documents were provided by the applicant, applications/claims discussed in ITRC, not recommended, pending and recommended are as follows:

Total no. of applications/claims received	101
No. of applications / claims were not put before the ITRC as no	50
detailed documents were provided by the applicant.	
No. of applications / claims discussed in ITRC	51
No. of applications/Claims not recommended	47
No. of applications pending at the end of applicant.	01
No. of applications/Claims recommended.	03

As per the information received from State/UT government, the detailed list of AYUSH medicines approved, rejected and pending for approval during the last three years are as follows -

S.no.	Name of the	Detailed list of AYUSH medicines approved, rejected and pending for						
	State/UT	a	approval during the last three years					
1.	Pradesh	Di no Ph	Eye drops and P, K, L, F of Sri. B. Anandaih of Mutthukura Mandal of Nellore Dist. which were claimed to have high success rate in Covid-19 were rejected for not complying with the Pharmacopoeial standards prescribed by PCIM&H and Pharmaceutical standards prescribed by Ayurvedic texts and also the statutory standards prescribed by D&C Act, 1940 and Rules thereunder.					
2.	Tamil Nadu		Year	No. of ASU applications received	No. of ASU applications approved	No. of ASU pending applications	No. of ASU rejected applications	
		2020 45 40 2					3	
			2021	37	32	5	-	
			2022	64	60	4	-	

		2023	7	3	4	-			
		(up 28.02.202	to 23)						
3.	Karnataka		,	icines is pend	ding and 51 A	yush medicines h	ave been		
		rejected. From January 2020 to March, 2023, 3930 Ayush products have been							
4	0.11.1	approved.	l NY	C N	C	.			
4.	Odisha	Year	No. applica	of No.	of lications for	No. of applications			
			for	Ayu		for Ayush			
					medicines				
			medici	3	cted	pending for			
			approv			approval			
		2020		3	1	NIL			
		2021		6	1	NIL			
		2022	1	5	1	NIL			
5.	Uttarakhand	 In year 2020-21, approximately 3000 Ayurvedic Patent & Proprietary Products approved, no application is pending and rejected. In year 2021-22, approximately 2500 Ayurvedic Patent & Proprietary Products approved, no application is pending and rejected. In current year 2022-23 approximately 2600 Ayurvedic Patent & Proprietary Products approved, no application is pending and rejected. 							
6.	Uttar Pradesh	37 applications from last three years and 118 applications in current year are							
		pending for approval. 220 Ayush medicines applications registered for approval 183 got approved and 37 applications are pending for approval.							
7.	Kerala	Details of a	Details of applications pending for approval is as follows-						
			Year			approval			
			2020			9			
		2021 12							
		2022			16 12				
			2023		1	2			
		Details of no. Ayush medicines pending, approved and rejected are as follows -							
		Year	Year Pending Approved		Approved	Rejected			
		2020			900	0			
		2021			1415	0			
		2022 75			1546	0			
		Total	180		3861	0			
8.	Maharashtra	No applications for approval of indigenous medicines are pending during the last 03 years. The details of indigenous medicines approved, rejected and pending for approval is as follows -							
		Period 1 Jan 2020		1 Jan 2021 1 Jan 20					
		to 31 Dec 2020 31		to to 31 Dec 2021 31 Dec 2		to 31 Dec	2023		
			31 Dec 2020	31 Dec 202	1 31 Dec 2	.022 31 Dec	2023		

		Granted	9521	6967	6465	6979		
		Rejected	636	506	435	354		
		Ongoing	0	0	1763	2295		
9.	Goa		No applications are pending					
10.	Manipur		NIL					
11.	Ladakh		NIL					
12.	Jammu & Kashmir		NIL					
13.	Arunachal Pradesh		NIL					
14.	Puducherry		NIL					
15.	Bihar	NIL						
16.	Chandigarh	NIL						
17.	Tripura		NIL					
18.	Lakshadweep	UT of Lak medicines.	UT of Lakshadweep does not have any manufacturing unit for Ayush medicines.					
19.	Chhattisgarh		NIL					
20.	Delhi	NIL						
21.	Mizoram		NIL					
22.	West Bengal	NIL						
23.	Himachal Pradesh	NIL						
24.	Jharkhand	NIL						
25.	Haryana	NIL						
26.	Gujarat	NIL						
